

of surplus water from the first and critical link Mahanadi-Godavari of Nine link system of Mahanadi-Godavari-Krishna-Pennar-Cauvery-Vaigai-Gundar under Peninsular Component of National Perspective Plan (NPP).

The Special Committee for Interlinking of Rivers (ILR), chaired by Hon'ble Union Minister of Water resources, River Development and Ganga Rejuvenation has reviewed the progress of river linking proposals since September, 2014 in consultation with the stakeholders for expediting river linking projects. In order to address various issues concerning the Inter-Linking of River Programme and to arrive at a consensus on ILR proposals between the States, recently three Sub-Committees and "Task Force for Interlinking of Rivers" have also been constituted. In accordance with the direction given by the Special Committee for Interlinking of Rivers which have already met five times so far during last 10 months, efforts are on to build consensus on Mahanadi – Godavari Link. Initially, the Government of Odisha was not agreeable for the Mahanadi (Manibhadra) – Godavari (Dowlaiswaram) link due to large submergence involved in Manibhadra dam proposed under the link project. Based on the suggestions of Water Resources Department, Government of Odisha, National Water Development Agency (NWDA) has prepared a revised preliminary proposal of Mahanadi-Godavari Link Project with reduced submergence and presented to Government of Odisha on 29.05.2015. The further studies of remaining links of the above nine link system are envisaged after finalization of Mahanadi-Godavari link project.

#### **Reimbursement claim under AIBP**

2383. SHRI A.V. SWAMY : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the State Government of Odisha has requested the release of reimbursement claim of ₹ 970 crore during 2014-15 under the Accelerated Irrigation Benefit Programme (AIBP);

(b) if so, how soon the claim would be released; and

(c) if not released, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) State Government of Odisha sent the proposals for release of 1st installment of funds amounting to ₹ 297.22 crore during 2014-15 under Accelerated Irrigation Benefit Programme (AIBP).

(b) and (c) ₹ 19.98 crore was released against the above proposals. Balance funds could not be released during 2014-15 due to constraints of funds. The funds under AIBP are released based on the budgetary provisions of the schemes on year to year basis.

**Scheme for repair, renovation and restoration of water bodies in Jharkhand**

2384. SHRI SANJIV KUMAR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether a scheme for repair, renovation and restoration (RRR) of water bodies, directly linked to agriculture, was launched in January, 2005 for implementation during remaining period of Tenth Five Year Plan with an outlay of ₹ 300 crores;

(b) whether as per the scheme, 90 per cent of the project was to be funded by the Central Government and 10 per cent by the State of Jharkhand, having vast tribal and naxal affected areas;

(c) if so, the details of lakes/ponds renovated under the above pilot scheme during the last five years in that State, district-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Yes, Sir. A scheme for Repair, Renovation and Restoration (RRR) of water bodies, directly linked to agriculture was launched in January, 2005 for implementation during remaining period of Tenth Five Year Plan with an outlay of Rs. 300 crore.

(b) The pilot scheme envisaged a Plan Outlay of ₹ 300 crore with 75% Central Assistance by Government of India and 25% by State Government for all the states including Jharkhand.

(c) and (d) The pilot scheme was launched in January, 2005 for implementation during remaining period of Tenth Five Year Plan *i.e.* up to March 2007. However the works related to lakes/ponds undertaken therein continued into Eleventh Plan also and central share of ₹ 197.30 crore was released up to March, 2008 under the pilot scheme for taking up 1098 water bodies in 26 districts of 15 States. The work was completed in respect of 1085 water bodies and remainder 13 water bodies were dropped by respective State Government. However, the details of lakes/ponds renovated under the above pilot scheme during Tenth Plan period, State-wise, district-wise including the Jharkhand State are given in the Statement.